

Most Urgent / Out-At-Once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Sh. Sonu Rastogi S/o Sh Satish Rastogi, Personal Assistant posted in the Office Pool, Central District, Tis Hazari Courts, Delhi is hereby detained and directed to work with Sh. Robinjit Singh, MM (NI Act)-04, Central, Tis Hazari Courts, Delhi in National Lok Adalat on 12.11.2022 (Second Saturday) at Tis Hazari Courts, Delhi:-

Note: Non-compliance of this order shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

11.11.22

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

84935-945

No. \_\_\_\_\_ /Admn-I/P & T/HQs/2022

Dated, Delhi the 11 NOV 2022

Copy forwarded for information and necessary action to:-

1. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
2. The Secretary, DLSA (Central), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch (Central), Tis Hazari Courts, Delhi.
4. The Administrative Officer (Judl.), Administration Branch-1 / Computer Branch, Central, Tis Hazari Courts, Delhi.
5. The Personal Office of the undersigned.
6. The Officers/Officials concerned.
7. The Dealing Assistant, Layers Seat, Computer Branch, Central, THC, Delhi.
8. The PRO/APRO, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

